



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

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Department of Communication, Central Office, S.B.S.Marg, Mumbai-400001

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February 18, 2021

### Auction of State Government Securities

The following State Governments have offered to sell securities by way of an auction, for an aggregate amount of ₹ 23,906 Cr. (Face Value).

Sr. No.	State	Amount to be raised (₹ Cr)	Additional Borrowing (Green shoe) Option (₹ Cr)	Tenure (Yrs)	Type of Auction
1.	Andhra Pradesh	1314	-	16	Yield
2.	Assam	500	-	6	Yield
		1000	-	10	Yield
3.	Chhattisgarh	1000	-	8	Yield
4.	Goa	200	-	10	Yield
5.	Gujarat	1000	-	10	Yield
6.	Haryana	1000	-	20	Yield
7.	Jharkhand	1000	400	14	Yield
8.	Karnataka	1000	-	17	Yield
		1000	-	18	Yield
		1000	-	19	Yield
9.	Madhya Pradesh	3000	-	Re-issue of 7.03% Madhya Pradesh SDL 2031 issued on February 17, 2021	Price
10.	Maharashtra	1000	-	10	Yield
11.	Puducherry	150	-	5	Yield
12.	Punjab	500	-	Re-issue of 7.05% Punjab SDL 2031 issued on February 10, 2021	Price
13.	Rajasthan	500	-	20	Yield
14.	Sikkim	100	-	10	Yield
15.	Tamil Nadu	2500	-	Re-issue of 6.95% Tamil Nadu SDL 2031 issued on February 17, 2021	Price
16.	Tripura	142	-	15	Yield
17.	Uttar Pradesh	4000	-	10	Yield
18.	West Bengal	2000	-	20	Yield
	<b>Total</b>	<b>23906</b>			

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 23, 2021 (Tuesday)**. The Government Stock up to 10% of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions subject to a maximum limit of 1% of its notified amount for a single bid per stock as per the [Scheme for Non-competitive Bidding Facility](#).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **February 23, 2021 (Tuesday). The non-competitive bids should be submitted between 10.30 A.M. and 11.00 A.M. and the competitive bids should be submitted between 10.30 A.M. and 11.30 A.M.**

In case of technical difficulties, Core Banking Operations Team ([email](#); Phone no: 022-27595666, 022-27595415, 022-27523516) may be contacted.

For other auction related difficulties, IDMD auction team can be contacted ([email](#); Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office ([email](#); Phone no: 022-22632527, 022-22701299) in the prescribed form obtainable from RBI website ([https://www.rbi.org.in/Scripts/BS\\_ViewForms.aspx](https://www.rbi.org.in/Scripts/BS_ViewForms.aspx)) before the auction timing ends.

The yield percent per annum expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield /minimum price at which bids will be accepted. Securities will be issued for a minimum nominal amount of ₹10,000.00 and multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **February 23, 2021 (Tuesday)** and payment by successful bidders will be made during banking hours on **February 24, 2021 (Wednesday)** at Mumbai and at respective Regional Offices of RBI.

The State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the new securities, interest will be paid half yearly on **August 24** and **February 24** of each year till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.